

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2023**

Sl. No.	Nature	Opening balance as on 01.06.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.06.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	55				0				0	55	0
2	WA	545	51			51			73	73	523	1
3	WPC	11407	468			468	1		305	306	11569	23
4	WPL	1132	19			19			9	9	1142	4
5	WPS	18263	568	10		578	2		472	474	18367	21
6	WPT	816	14			14			4	4	826	1
7	WPCR	2133	23	1		24	2		764	766	1391	66
8	WPPIL	263	6			6			27	27	242	2
9	WP 227	1825	60	1		61			43	43	1843	5
10	WPHC	6	3			3			6	6	3	0
A	TOTAL (1 to 10)	36445	1212	12	0	1224	5	0	1703	1708	35961	123
1	FA	3005	18			18			10	10	3013	6
2	FAM	304	1	2	1	4			6	6	302	1
3	FA(MAT)	454	29			29	1		26	27	456	0
4	SA	5769	55	1		56	1		23	24	5801	15
5	MA	390	16		1	17			4	4	403	0
6	MAC	9469	214	4		218	2		46	48	9639	20
7	CR	319	20			20			22	22	317	0
8	MCC	795	53			53	1		51	52	796	0
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	13	0			0				0	13	0
11	EP	2	0			0				0	2	0
12	TPC	168	10			10	1		7	8	170	0
13	CONT	2102	66	2		68	2		107	109	2061	1
14	ITA	4	0			0				0	4	0
15	ARBA	228	2			2			2	2	228	0
16	ARBAP	10	1			1	1		1	2	9	0
17	ARBR	41	0	1	1	2			2	2	41	0
18	TAXC	247	9			9			2	2	254	0
19	REVP	220	12			12	2		14	16	216	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	23543	506	10	3	519	11	0	323	334	23728	43
TOTAL (A+B)		59988	1718	22	3	1743	16	0	2026	2042	59689	166
MAIN CRIMINAL CASES												
1	CRREF	4	0			0				0	4	0
2	CRA	16259	193	1		194	1		142	143	16310	91
3	CRR	6104	113		1	114			96	96	6122	34
4	MCRC	1559	726			726			1078	1078	1207	0
5	MCRCA u/s 438 CrPC	272	134			134			96	96	310	0
6	CONTR	4	0			0			0	0	4	0
7	CRMP	5472	230			230	2		184	186	5516	29
8	TPCR	41	2			2			2	2	41	0
9	ACQA	3249	35			35	1		8	9	3275	5
C	TOTAL (1 to 9)	32964	1433	1	1	1435	4	0	1606	1610	32789	159
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		92952	3151	23	4	3178	20	0	3632	3652	92478	325
PENDENCY INCREASE/ DECREASE		92952	DECREASE (-474)								92478	

Over 5 Years Pendency as on 01.06.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2023	Over 5 Years Decrease Pendency during the month
28911	9	325	28595	-316

(K. VINOD KIJUR)
REGISTRAR (JUDICIAL)